

Claims Processing - First, dated 15.03.2021

Anjali Waterford Hospitality and Infra Limited, Hyderabad, Telangana - CIN No: U52520TG2005PTC047785 - Claims received as at the end of last day dated 12.03.2021 against the Public Announcement dated 27.02.2021, pursuant to the Honourable NCLT Order No: CP (IB) No. 251/9/HDB 2020 - Claims Processing

Sl.No.	Name, address, contact Number of the claimant	Amount Claimed / Rs.		
		Principal	Interest	Total
A. Operational Creditors				
1.	Pillarisetty Raghava Rao, S/o Sh P. Nagendra Rao, DOOR NO: 4-39, RAJEEV COLONY, MADHAVAPATNAM, KAKINADA - 533005, ANDHRA PRADESH	595690.00	383048.00	978738.00
		Amount admitted / Rs.		
		595690.00	214130.40	809820.40
Security Interest				
Nil				
B. Financial Creditor				
1.	The Kakinada Co-Operative Town Bank Ltd., HEAD OFFICE - DOOR NO: 11-3-6, VETERINARY HOSPITAL STREET, RAMARAO PETA, KAKINADA - 533005, ANDHRA PRADESH	18034589.70	2194084.00	20228673.70
		Amount admitted / Rs.		
		18034589.70	2194084.00	20228673.70
Security Interest				
1.	Land admeasuring 330 square yards or 275.93 square meters in RS No: 415/1a, Sale Deed Doc.No: 214/2014 dated 21.01.2014, belonging to M/s. Anjali Waterford Hospitality and Infra Limited, situated at bearing Door No: 18-10-11, 1 st Bhimavaram, old 7 th ward present 9 th ward, Bhimavaram Mandal, West Godavari District, bounded by East: Site of neighbours, West: Joint way, North: Property belongs to Mannepally Seshavataram and South: Property belongs to Tatavarthy Srirama Chandra Murthy house.			
2.	Land admeasuring 145.20 square yards or 121.41 square meters in RS No: 415/1a, Sale Deed Doc.No: 214/2014 dated 21.01.2014, belonging to M/s. Anjali Waterford Hospitality and Infra Limited, situated at bearing Door No: 18-10-11, 1 st Bhimavaram, old 7 th ward present 9 th ward, Bhimavaram Mandal, West Godavari District, (Assessment No:1074002041, 1074002045, bounded by East: 31' common passage, , West: Site of Mannepally Seshavataram, North: Site of Mannepally Seshavataram and South: Property belongs to Tatavarthy Srirama Chandra Murthy house.			
3.	Land admeasuring 503.46 square yards or 420.97 square meters in RS No: 415/1a, Sale Deed Doc.No: 213/2014 dated 21.01.2014, belonging to M/s. Anjali Waterford Hospitality and Infra Limited, situated at bearing Door No: 18-10-11, 1 st Bhimavaram, old 7 th ward present 9 th ward, Bhimavaram Mandal, West Godavari District, (Assessment No:1074002043, 1074002044, 1074002046 bounded by East: Joint way, , West: Property belongs to Mannepally Seshavataram, North: Site of Mannepally Seshavataram and South: Property belongs to Tatavarthy Srirama Chandra Murthy house.			

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Total amount claimed:		Principal	Interest	Total
A.	Operational creditors	595690.00	383048.00	978738.00
B.	Financial creditors	18034589.70	2194084.00	20228673.70
Total		18630279.70	2577132.00	21207411.70
Total amount admitted:				
A.	Operational creditors	595690.00	214130.40	809820.40
B.	Financial creditors	18034589.70	2194084.00	20228673.70
Total		18630279.70	2408214.40	21038494.10
Processing of claims:				
Sl.No.		Operational Creditors	Financial Creditors	Total
1	Nos.	1	1	2
2	Admitted amount Rs.	809820.40	20228673.70	21038494.10
3	%	3.85	96.15	100.00
*Eligibility for CoC members		Less than 10% Not eligible	yes	-
*Voting rights		No	100%	-
*Suspended Directors of the Board are not eligible for voting				
Voting rights %			100%	-
One Financial creditor and one Operational Creditor, submitted their claims and after scrutiny the former has 100% voting rights and the later has no voting rights in the CoC as on 15.03.2021				

Pradeep Kumar Sravanam
Interim Resolution Professional

In the matter of Anjali Waterford Hospitality and Infra Limited
Reg. No. IBBI/IPA-003/IP- N000100/2017-18/11009

